



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No. 1586/2020
M.A. No. 2018/2020**

This the 21st day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. A. K. Bishnoi, Member (A)
Hon'ble Mr. R. N. Singh, Member (J)**

Harnam Singh,
S/o Sh. R. N. Singh,
R/o 107-E,
Pocket -A,
Mayur Vihar,
Delhi – 91.

...Applicant

(By Advocate: Mr. B. C. Nagar)

VERSUS

1. Union of India through the General Manager,
N.Rly, HQ Office, Baroda House, New Delhi.
2. C.P.O., N. Rly, HQ Office, Baroda House, New Delhi.
3. D.R.M., Divisional Railway Manager's Office,
N. Railway, Moradabad.
4. Sr. D.P.O., Divisional Railway Manager Office,
N. Railway, Moradabad.

...Respondents

(By Advocate: Mr. Krishan Kant Sharma)



ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):-

Learned counsel for the applicant seeks permission to withdraw the OA with liberty to the applicant to file a better OA.

2. Permission is granted. Accordingly, the OA stands dismissed as withdrawn with liberty as aforesaid. Pending MAs, if any, shall also stand disposed of. No costs.

**(R.N. Singh)
Member (J)**

**(A.K. Bishnoi)
Member (A)**

uma/ankit/akshaya/pinky/22/10